

Foreign Exchange for Travels Abroad

1507. Shri V. P. Nayar: Will the Minister of Finance be pleased to place on the Table a statement showing

(a) (1) Name, (2) purpose of visit, (3) the amount of foreign exchange allowed with break up for dollars and pounds sterling of persons who have travelled abroad for business purposes in the months of January to November, 1958, and

(b) the steps, if any, taken by Government of India to check whether such persons used only such foreign exchange as was allowed?

The Minister of Finance (Shri Morarji Desai): (a) and (b) Furnishing of the information will be incommensurate with the time and labour involved in the compilation of the data which is very voluminous. Attention is invited to the answer given in the Lok Sabha to question No 94 on the 11th November, 1958

Tours Abroad

1508. Shri V. P. Nayar: Will the Minister of Finance be pleased to lay on the Table a statement showing the names of Union Ministers and Deputy Ministers and Officers of Government who went abroad in 1957-58 the purpose of the foreign tour, and the foreign exchange allowed in each case?

The Minister of Finance (Shri Morarji Desai): Requisite information is being collected from the various Ministries/Departments and will be laid on the Table of the House when ready

Winter Sports in Jammu and Kashmir State

1509 Shri A. M. Tariq: Will the Minister of Education be pleased to state:

(a) whether any steps are being taken to develop facilities for winter sports in Jammu and Kashmir State, and

(b) whether there is any proposal to revive the skiing club in Gulmarg?

The Minister of Education (Dr. K. L. Shrimall): (a) and (b) Information is being collected and will be placed on the Table of the House

Pakistanis in Punjab

1510 Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state

(a) the number of Pakistani nationals who have entered Punjab in 1958 so far without visas or valid travel documents and

(b) the steps taken to stop such illegal entry by Pakistani nationals into Punjab?

The Minister of Home Affairs (Pandit G. B. Pant): (a) The number is reported to be 347, till the end of October

(b) (i) the check posts in the border areas have been alerted,

(ii) mobile units to patrol the border areas more extensively have been attached to the check posts, and

(iii) the cooperation of the local people in the border areas is being enlisted to bring to notice cases of unauthorised entry

Discipline in Educational Institutions

1511 { Shri D. C. Sharma
Shri Jhulan Sinha

Will the Minister of Education be pleased to refer to the reply given to Starred Question No 1526 on the 24th September, 1958 and state the further action so far taken by the State Governments on a circular letter issued to them on the observance of silence and discipline in all educational institutions for ten minutes a day?

The Minister of Education (Dr. K. L. Shrimall): A statement giving the requisite information is laid on the Table